

(A)

CAT / J / II

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL

CUTTACK BENCH, CUTTACK

O.A./T.A./R.A.No. 717 1996

Nityananda Das

Applicant (s)

Versus

Union of Indr 888

Respondent (s)

Sr. No.	Date	Order with Signature
		REGISTER
		 Registrar
1.	1-10-96	Mr. D. P. Dhalsamant, learned Counsel for the Applicant seeks permission to withdraw this application. Permission is allowed. The application is dismissed as withdrawn. A copy of this order be handed over to the learned Senior Standing Counsel Mr. Mohanty.  Member (Admn.)

30/9/96

920 for Rs 50/-
has been filed
30/9/96
Per Regn Pl.
30/9/96
509/96
Registrar
Order no. 1.
Dt. 1-10-96
A copy of order
May be given to
both Counsel.
9/10/96
Received Copy of order
dt 1-10-96 along copy of
OAS on behalf of Mr. A. Mohanty
Dalsamant Raj
9.10.96